

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2494

TO BE ANSWERED ON JANUARY 02, 2018

DISABLED FRIENDLY BUILDINGS

No. 2494 SHRI ARVIND SAWANT:

Will the Minister OF HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Delhi Development Authority (DDA) has not made all its old multi storey flats differently abled friendly by installing lifts and ramps;
- (b) if so, the reasons therefor and the steps taken by the Government to make DDA flats differently abled friendly; and
- (c) whether DDA has any plan to provide ample space for parking and installing lifts and ramps to facilitate the differently abled person?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) : The Delhi Development Authority (DDA) has intimated that all old multi-storeyed flats completed by the DDA have been allowed to provide lifts as per the lift installation policy framed by it.

(b) : The DDA has intimated that as per prevailing policy the flats are allotted to differently abled persons on ground floor only.

(c) : The DDA has intimated that parking and facilities such as lifts and ramps to facilitate differently abled persons are being provided in all its ongoing and future projects as per the extant Acts and Codes.
